

**Rise in the prices of life saving medicines**

2029. SHRI RAJNI RANJAN SAHU: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that prices of life saving medicines have gone up very high;

(b) whether it is also a fact that price of Daonil/tablets of 10×10 Tabs have gone up so high; and

(c) whether it is a fact his Ministry has set up a monitoring cell and have powers under DPCO, 1995 to reduce the prices of non-scheduled medicines, if so, names of such medicines where prices have been reduced?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM LAKHAN SINGH YADAV): (a) and (c) Like in other commodities, some price increase in the cases of medicines is inevitable. In the case of price controlled medicines, the prices are fixed as per the provisions of the DPCO' 95. In the case of medicines outside price control, if abnormal increases are noticed, the matter is taken up with the concerned manufacturer for justification of the same. However, provisions of the DPCO'95 for fixation of price for such medicines has not so far been invoked.

(b) As per information available, the price of Daonil Tablets 10×10's for the last three years has been as follows:

1.3.93 Rs. 33.00 (Inclusive of local taxes)

1.3.94 Rs. 35.40 (Inclusive of local taxes)

7.8.95 Rs. 39.00 (Exclusive of local taxes)

**बिहार में मछली-पालन के लिए प्रशिक्षण एवं प्रदर्शन केन्द्र**

2030. श्री रामदेव भंडारी: क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) केन्द्रीय सरकार द्वारा बिहार में मछली-पालन को बढ़ावा देने के लिए स्थापित किये गये प्रशिक्षण एवं प्रदर्शन केन्द्रों की संख्या कितनी है तथा इन केन्द्रों को

चलाने के लिए सरकार द्वारा कितनी वित्तीय सहायता उपलब्ध कराई गई है; और

(ख) बिहार में मछली-पालन को बढ़ावा देने के लिए दी गई केन्द्रीय सहायता का स्वरूप तथा इस संबंध में वित्तीय स्थिति का ब्यौरा क्या है?

कृषि मंत्रालय में राज्य मंत्री (श्री अरविंद नेताम): (क) केन्द्रीय सहायता से प्रशिक्षण एवं प्रदर्शन केन्द्र स्थापित करने के लिए बिहार सरकार से अभी तक कोई प्रस्ताव प्राप्त नहीं हुआ है।

(ख) केन्द्रीय सरकार राज्य सरकार के माध्यम से ताजा जल में मछली पालन के विकास की केन्द्रीय प्रायोजित योजना के अंतर्गत मछली पालन के विकास के लिए मत्स्य पालकों को तकनीकी तथा वित्तीय सहायता मुहैया करती है। नये तालाबों के निर्माण, तालाबों तथा टैंकों की मरम्मत, बहते पानी में मछली पालन, प्रथम वर्ष में उपयोग किए जाने वाले आदानों, वातकों समेकित मत्स्य-पालन, मत्स्य बीज हेचरियों, मत्स्य पोषण मिलों, आदि के लिए सहायता सब्सिडी के रूप दी जाती है। पिछले तीन वर्षों के दौरान योजना के अंतर्गत बिहार राज्य को दी गई केन्द्रीय सहायता इस प्रकार है:—

(रु० लाख में)

योजना	1992-93	1993-94	1994-95
ताजे पानी में मछली पालन का विकास	39.00	59.00	49.00

**Central Assistance to Maharashtra for Women and Child Welfare Programme**

2031. MISS SAROJ KHAPARDE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the amount for Central Assistance allocated to Maharashtra for various women and child welfare programmes during the last three years with year-wise details thereof;

(b) the number of women and children covered and benefited under each of the programmes in the State during the said period; and

(c) other steps being taken by Government to improve the lot of women

and children in Maharashtra?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT (KUMARI VIMLA VERMA): (a) and (b) A Statement is attached (*See below*)

(c) A number of steps such as revision of cost norms for different components, improved convergence of different women and child related services and strengthening of community participation through the involvement of non-governmental organisations (NGOs) have been initiated during the recent years.

#### Statement

*Central Assistance allocated/sanctioned to Maharashtra under the major women and child welfare programmes and the beneficiaries covered under each of the programmes during the years 1992-93, 1993-94 and 1994-95*

(Rs. in Lakhs)

Name of the scheme/ programme	1992-93		1993-94		1994-95	
	Amount allocated/ sanc- tioned	No. of bene- ficiaries	Amount allocated/ sanc- tioned	No. of bene- ficiaries	Amount allocated/ sanc- tioned	No. of bene- ficiaries
1. Integrated Child Development Services (ICDS) scheme.	2484.09	20.94 lakh	3484.91	21.30 lakh	3527.82	21.30 lakh
2. ICDS Training	44.41	1526	58.00	1970	54.54	922
3. Balwadi Nutrition Programme	64.21	1.18 lakh	133.33	1.18 lakh	166.86	1.18 Lakh
4. General Grant-in-aid scheme of Assistance to Voluntary organisations in the field of women & child development	—	—	19.00	35 NGOs	3.62	3 NGOs
5. Scheme of construction of working women's Hostels/Day care centres.	171.47	592	158.20	583	130.29	318
6. Scheme for Education work for prevention of Atrocities against women.	—	—	4.32	75	0.76	not quantifiable
7. Setting up Employment cum-Income generating units for women	7.63	100	9.86	290	8.27	280
8. Rashtriya Mahila Kosh	(set up in 1993)		75.90	3795	54.00	1900
9. Short Stay Homes for Women & Girls	20.64	660	39.00	840	30.23	1020
10. Scheme for the Welfare of Street Children	(scheme started in 1993-94)		12.24	1500	25.77	1800

(Rs. in Lakhs)

	Name of the scheme/programme	1992-93		1993-94		1994-95	
		Amount allocated/sanctioned	No. of beneficiaries	Amount allocated/sanctioned	No. of beneficiaries	Amount allocated/sanctioned	No. of beneficiaries
11.	Development of Women & Children in Rural Areas.	57.57*	Women Groups: 674 Members benefitted 7662	71.10* Women Groups: 674 Members benefitted 7977		90.80 Women Groups: 1254 Members benefitted 10360	
12.	Urban basic Services for the poor (UBSP)	125.35	9.81 lakh	195.25	9.81 lakh	133.54	9.81 lakh
13.	Creches/Day Care Centres	174.49	34,425	185.22	34,425	209.12	34,425
14.	Grant-in-aid for training Women labourers	—	—	0.71	20	—	—
15.	National Child Labour Project	—	—	—	—	23.76	2000
16.	Programmes run by the Central Social Welfare Board.	179.36	78,403	250.37	56,098	277.65	44556

**Damage caused to Hirakud Dam**

2032. SHRI SANATAN BISI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that heavy rains during the first week of November, 1995 have caused a huge damage to the right dyke of Hirakud Dam (Orissa);

(b) if so, the details thereof; and

(c) the steps being taken to repair in damage?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYANAIDU): (a) and (b) Yes, Sir. Sliding and sloughing over a length of about 200 meters had occurred on the right side approach bund of Hirakud Dam due to heavy rains from 10th to 12th November 1995 in Orissa on account of cyclonic storm. Repairs

to the damage have been estimated by the State as Rupees eight lakh.

(c) Govt. of Orissa has reported that they have commenced repairs to the damaged portion of the right side approach bund. Centre has provided Rs. 25.75 crore for rescue, relief and emergency repairs of damaged structures like Hirakud and others under the National Fund for Calamity Relief for the flood Calamity in Orissa during November 1995. The Centre has also released the Central contribution of Rs. 34.69 crore for 1995-96 under Calamity Relief Fund and an additional Rs. 9.19 crore as first instalment of Calamity Relief Fund of 1996-97. These funds could also be used for repair and restoration of damaged structures including Hirakud bund.